

projects by Nepal, Bihar and U.P. separately?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN

SHUKLA): (a) and (b). Kosi Agreement was signed on 25th April, 1954 and revised on 19th December, 1966. Gandak Agreement was signed on 4th december, 1959. The benefits from the projects are as under:-

Name of Project	Country India		Country Nepal
	Bihar	Uttar Pradesh	
(i) Kosi Project			
Irrigation Benefits (lakh Hectare)	7.75	-	0.395
Power Benefits (MW) 10		-	10
(ii) Gandak Project			
Irrigation Benefits (Lakh Hectare)	10.83	4.43	0.44
Power Benefits (MW) 7.5		-	7.5

(c) For Gandak Project, Uttar Pradesh and Bihar have spent about Rs. 133 crores and Rs. 420 crores respectively. For Kosi Project, Rs. 256 crores has been spent by Bihar and Rs. 63.73 crores by India on behalf of Nepal.

Scheme to Identify Tourist Resorts for Foreign Tourists.

7081. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether there is any scheme to identify new tourist resorts for attracting more foreign tourists in the country;

(b) whether there steps taken by the govt. for its implementation; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION

AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) to (c). Identification of new tourist resorts is a continuous exercise and is primarily the responsibility of the State Governments. However, 15 circuits/destinations have been identified and action Plans for development of these circuits/destinations are being finalised in consultation with the State Governments.

Irrigation Projects of Bihar

7082. SHRI NITISH KUMAR:
SHRI SUKDEEPASWAN:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of the Irrigation projects which have been approved recently by the Union Government along with the estimated cost thereof and period fixed for their completion;